

ITEM NO.21
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 447/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

AJAY & ANR.

Respondent(s)

WITH

Cr1.A. No. 683/2020 (II)

(FOR ADMISSION and I.R. and IA No.71698/2020-CONDONATION OF DELAY
IN FILING and IA No.71700/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.71699/2020-EXEMPTION FROM FILING O.T.)

Date : 03-08-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishwa Pal Singh, AOR

For Respondent(s)

Mr M.A.Siddiqui, Adv.

Mr. Ajay Kumar Talesara, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Both matters

All respondents are duly represented.

Await original records from the High Court and Trial Court.

Issue D.O. letter.

List again on 15.9.2021.

RAJESH KUMAR GOEL
Registrar